	Name of Corporate Debto	r :- Era Infra Engineering Limit	ed	Date of Commen	cement of CIRP Process :- 8	th May'2018				ist of Creditors as	on 1st January 20	23	
													Amount in INR
	List of Operational Creditors (Government dues)  Details of Claim Details of Claim Received  Details of Claim Admitted										•		
	Details of Claimant	m Received		Details of Claim Admitted			·	Amount of any	Amount of Claim				
SI No	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related Party?	%age of Voting Share in COC	Amount of Contingent Claim	Mutual Dues, that may be set off	under verification	Amount of Claim not admitted	Remarks, If any
1	ACIT/DCIT (TDS), New Delhi			24,79,45,328.00	24,79,45,328.00		No					-	
2	Central Goods & Service Tax, Department of Revenue, Muzzafarnagar			28,55,000.00	28,55,000.00		No					-	
3	Asst. Commissoner State Tax Circle II Bilaspur			15,23,44,092.00	15,23,44,092.00		No					_	
4	Office of the Principal Commissioner, CGST, Delhi -												
4	South			33,93,62,865.00	33,93,62,865.00		No					-	
5	Employee State Insurance Corporation, Chandigarh			22,907.00	22,907.00		No					-	
6	Deputy Commissioner of Commercial Taxes (Audit)(Bangalore)			3,15,58,737.00	3,15,58,737.00		No					-	
7	Commercial Taxes Department Circle 3, Indore			5,19,00,229.00	5,19,00,229.00		No					-	
8	Excise and Taxation Department, Faridabad, Haryana			44,25,158.00	44,25,158.00		No						
9	Employee State Insurance Corporation, Noida			44,154.00	44,154.00		No					-	
10	The Assistant Commissioner of State Tax, Vapi  Department of Trade and Taxes (Office of the			25,28,56,553.00	25,28,56,553.00		No					-	
11	Assistant Commissioner)			1,43,70,69,545.30	1,43,70,69,545.30		No					-	
12	Employees Provident Fund Organisation (Contractors)			15,37,68,724.00	15,37,68,724.00		No					-	
13	Employees Provident Fund Organisation (Employees)			10,51,69,564.00	10,51,69,564.00		No						
14	EPFO on behalf of CBT			1,07,249.00	1,07,249.00		No					-	
15	New Delhi Municipal Council			6,42,58,671.00	6,42,58,671.00		No					-	
16	Department of Goods & Service Tax, Maharashtra			60,26,966.00	60,26,966.00		No					-	
17	Commissioner of Income Tax (TDS) Noida			42,12,17,000.00	37,27,31,819.00		No					4,84,85,181.00	
18	ESIC			17,25,13,241.00	17,25,13,241.00		No					-	
19	State Tax Officer, Panruti Rural Assessment Circle  Deputy Commissioner of State Taxes - Haridwar			11,37,99,186.00	11,37,99,186.00		No					-	
20	(VAT)  Deputy Commissioner of Commercial Taxes,			12,75,64,465.00	12,75,64,465.00		No					-	
21	Jharkhand, Bokaro  Deputy Commissioner of Commercial Taxes			13,76,74,339.00	13,76,74,339.00		No					-	
22	Bangalore			46,84,962.00	46,84,962.00		No					-	
23	Asst. Commissoner, Central Goods & Service Tax, Rishikesh			1,24,16,037.00	1,24,16,037.00		No					-	
24	Dy. Excise & Taxation Commissioner, Faridabad			39,77,946.00	39,77,946.00		No					7 72 00 00 002 00	
25 26	Commissioner, CX & GST Delhi West Asst. Commissioner of Customs, Mumbai			12,32,07,21,331.00 19,26,42,561.31	4,60,00,25,328.00 19,26,42,561.31		No No	-		-		7,72,06,96,003.00	
27	ESIC Raipur			1,44,61,209.00	38,78,016.00		No					1,05,83,193.00	Rs 17,96,9725 admitted post start of voting of Plans
28	ESIC Vishakapatnam			15,491.00	15,491.00		No					-	
29	Office of the Commercial Taxes, Bundi Rajasthan			25,34,310.00	25,34,310.00		No					-	
30	ESIC Ranchi			11,459.00	11,459.00		No					-	
31	ESIC Lucknow			73,05,529.00	11,29,684.00		No					61,75,845.00	
32	Asst Commissioner Division Connaught Place CGST South, New Delhi			4,16,53,157.00	1,94,26,381.00		No					2,22,26,776.00	
33	Office of the Asst Commissioner of Income Tax Central Circle 29 Delhi			7,91,99,32,561.00	7,08,69,27,952.00		No					83,30,04,609.00	
34	ESIC Mumbai			26,642.00	18,195.00		No					8,447.00	
35	ESIC Dehradun			13,04,084.00	10,09,604.00		No No					2,94,480.00	
36 37	ESIC Noida Securities Exchange Board of India			7,90,715.00 6,00,000.00	4,52,628.00 6,00,000.00		No No					3,38,087.00	Claim admitted post start of voting of Plans Claim admitted post start of voting of Plans
38	Central Goods & Service Tax, Department of						No					12,32,97,212.00	Claim admitted post start of voting of Plans
	Revenue, Amritsar Total			12,70,60,492.00 24,47,26,22,459.61	37,63,280.00 15,70,75,12,626.61		1					8,76,51,09,833.00	
	Total			27,77,20,22,733.01	13,70,73,12,020.01	L	1	L	L	L		0,70,31,03,033.00	1